			(Rs. in lakhs)
S. Na	Scheme	Assistance	
1.	Development of V. F. C. Tobacco		2.20
2.	Maximised production of cotton		13.16
3.	Maximised production of groundnut		1.83
4.	Farmers training & education		3.51
5.	Pilot project for reclamation of ravine land		2.50
6.	Castor Demonstration		0,25
7.	Rinderpest Scheme		2.80
8.	Coordinated cattle breeding farm		1.00
9.	Landing & berthing facilities at minor ports.	•••	10.00

(Rs. in lakhs)

Assistance for these schemes will be released towards the close of the financial year on the progress of expenditure to be reported by the State Government.

Agricultural Projects in Gujarat

2541. SHRI NARENDRA SINGH MAHIDA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the Gujarat Government have asked for special assistance from the Centre for aiding the agricultural projects in that State;

(b) if so, the details thereof; and

(c) the Government's decision thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) N_0 , Sir.

(b) and (c). Question does not arise.

Confirmation of Mechanics in A.I.R.

2542. SHRI ABDUL GHANI DAR : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICA-TIONS be please to state :

(a) the total number of permanent, Mechanics' posts against which no confirmation has been done so far in A.I.R.;

(b) the reasons thereof; and

(c) the time likely to be taken to confirm the persons against these posts ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) 131.

(b) Due to the establishment of the Offices of Regional Engineers in East, West, North and South it has been decided to centralise the confirmation region-wise which has resulted in the fresh compilation of the seniority lists.

(c) Efforts will be made to finalise confirmation of all eligible Class III technical staff at the earliest.

Confirmation of Class III Technical Staff in A.J.R.

2543. SHRI ABDUL GHANI DAR : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICA-TIONS be pleosed to state :

(a) the number of Class III technical persons who are walting their confirmations in A.I.R.;

(b) the number of representations received from the Mechanics and the Associa-

tions of Class III Technical Employees uptil now;

(c) the action taken thereon ; and

(d) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I, K. GUIRAL : (a) 760.

(b) Two.

(c) Necessary instructions have been issued to all Heads of stations/offices for expeditious action. The progress of such confirmation is closely watched.

(d) Does not arise.

Admission rates in cinema houses in Delhi

2544. SHRI V. NARASIMHA RAO: Will the Minister of INFORMATION AND BROADCASTING AND COMMU-NICATIONS be pleased to state :

(a) whether the Delhi Administration propose to rationalise the admission rates in cinema houses by adopting the Bombay pattern;

(b) whether the advice of Government has been sought in this regard; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCHSTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): No, Sir. The Dethi Motion Pictures Association has sought the permission of Dethi Administration for changing the admission rates in cinema houses. The matter, including the Bombay pattern, is under consideration of the Dethi Administration.

(b) No, Sir. The final decision lies with the Delhi A luministration.

(c) Does not arise.

Allocation of Funds for Minor Irrigation Schemes in Rajasthan

2545. SHRI D. N. PATODIA ; Will the the Minister of FOOD AND AGRI-CULTURE be pleased to state ;

(a) whether Government of Rajasthan have urged upon the Centre and the Planning Commission for more funds for minor irrigation schemes;

(b) whether it is a fact that the State Government have put up a plea that unless such schemes are taken in hand the grewing imbalance in the different regions of the State cannot be set right; and

(c) if so, whether the Central Government have considered the matter; and

(d) the decision taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) No, Sir.

(b) to (d). Do not arise.

Animal Insurance Scheme

2546. DR. SUSHILA NAYAR : Will the Minister of FOOD AND AGRICUL-TURE be pleased to state :

(a) whether Government have taken any final decision for introducing Animal Insurance Scheme in the country;

(b) if not, the reasons for delay; and

(c) when a final decision is likely to be taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHIRI ANNASAHIB SHINDE): (a) No final decision has been taken.

(b) Feasibility studies including cattle mortality surveys are being conducted in various States. After these surveys are completed and the data analysed, it is proposed to prepare a suitable Pilot Scheme